

THE

PARLIAMENTARY DEBATES

Dated: 29.11.2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

1510

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HOUSE OF THE PEOPLE

Wednesday, 11th June, 1952

The House met at a Quarter Past  
Eight of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

STATE ARMED POLICE FORCES  
(EXTENSION OF LAWS) BILL

The Minister of Home Affairs and States (Dr. Katju): I beg to move for leave to introduce a Bill to provide for the extension of disciplinary laws in force in any State relating to the armed police force of that State to members of the said force when serving outside that State.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to Provide for the extension of disciplinary laws in force in any State relating to the armed police force of that State to members of the said force when serving outside that State".

The motion was adopted.

Dr. Katju: I introduce the Bill.

GENERAL BUDGET—DEMANDS  
FOR GRANTS—contd.

DEMAND NO. 11—MINISTRY OF DEFENCE

Mr. Speaker: We will now proceed to discuss the cut motions on Demand No. 11. The discussion was proceeding yesterday and today, I believe, the discussion is coming to an end at 10-15. At 11 there is going to be a voting. Before that, the Minister has

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to reply. I made it specifically clear yesterday that 11 was the point inclusive of the time to be granted to the Minister for reply.

Shrimati Renu Chakravarty (Basirhat): Sir, may we have half an hour more to speak.....

Mr. Speaker: I asked him yesterday and he said he would require about 45 minutes. Therefore the discussion will go on up to 10-15 so that he will have the necessary time for giving reply. Hon. Members will agree that there is no use their making allegations, statements, requests and all that. They must get the explanation from Government and even at the cost of one or two speakers for that purpose, I am going to give him as much time as he wants. It is equally important, perhaps more important, that his point of view should be not only before this House but before the general public outside.

Shrimati Renu Chakravarty: Sir, I would make a submission. The Minister may be given 45 minutes. But since most of the time was taken by the Congress Party yesterday, the three remaining speakers from.....

Mr. Speaker: Order, order. I may inform the hon. Member that I am not only keeping a list of Members who have spoken but the total time taken. The total time for discussion yesterday was three hours and 39 minutes out of which the Opposition Member took one hour and 36 minutes.

An. Hon. Member: It comes to less than half.

Mr. Speaker: It comes to nearly half. Hon. Members will see that the time taken is about one hour and 36 minutes.

Shri Nambiar (Mayuram): No cut motions from the other side. Sir.

Mr. Speaker: The hon. Member will see that when a cut motion is tabled,